

**Email****Mukesh Kumar****Fwd: RE: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack**

**From :** Shilpa Agarwal <shilpa@cercind.gov.in> Wed, Mar 13, 2024 07:41 PM  
**Subject :** Fwd: RE: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack 1 attachment  
**To :** Mukesh Kumar <mukeshkr.cea@gov.in>

----- Forwarded Message -----

From: sonika hayaran <sonika.hayaran@solarpack.es>  
To: Harpreet Singh Pruthi <secy@cercind.gov.in>, Shilpa Agarwal <shilpa@cercind.gov.in>, Awdhesh Kumar Yadav <chiefengg@cercind.gov.in>  
Cc: sajay kv <sajay.kv@solarpack.es>, sayan chakraborty <sayan.chakraborty@solarpack.es>  
Sent: Wed, 13 Mar 2024 16:29:59 +0530 (IST)  
Subject: RE: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack

Dear Mam/Sir,

In addition to trailing email kindly consider the following comment as well:

Clause No.

Draft Amended Regulation

Change suggested

Rationale

Regulation 10.1 of Principal Regulation

10.1. An entity which has been intimated the final grant of Connectivity, shall furnish technical connection data, inter alia, generator data for fault studies, dynamic simulation data, details of data and voice communication, to the Nodal Agency as stipulated in the Detailed Procedure for Connectivity and GNA issued in accordance with Regulation 39.1:

Provided that in case the entity is not in possession of the final technical connection data, it may furnish tentative data to form part of the Connectivity Agreement and furnish the final data at least 1 (one) year prior to the physical connection. Such final technical connection data shall be appended with the Connectivity Agreement

10.1. An entity which has been intimated the final grant of Connectivity, shall furnish technical connection data, inter alia, generator data for fault studies, dynamic simulation data, details of data and voice communication, to the Nodal Agency as stipulated in the Detailed Procedure for Connectivity and GNA issued in accordance with Regulation 39.1:

Provided that in case the entity is not in possession of the final technical connection data, it may furnish tentative data to form part of

the Connectivity Agreement and furnish the final data at least 6 Months 1 (one) year prior to the physical connection. Such final technical connection data shall be appended with the Connectivity Agreement It is difficult for developers to arrange final data 1 year prior to Physical connection. Hon'ble Commission is requested to kindly relax this timeline as 6 Months

From: Ashish Shukla <ashish.shukla@solarpack.es>  
Sent: Thursday, March 7, 2024 11:30 AM  
To: secy@cercind.gov.in; shilpa@cercind.gov.in; chiefengg@cercind.gov.in  
Cc: Sajay KV <sajay.kv@solarpack.es>; Sayan Chakraborty <sayan.chakraborty@solarpack.es>; Sonika Hayaran <sonika.hayaran@solarpack.es>  
Subject: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack

Dear Sir/Ma'am,

Kindly find attached herewith Comments on Draft CERC GNA Regulations 2nd Amendment 2024 from Solarpack.

Please consider the same and request you to kindly give us an opportunity to present the same in person during public hearing.

Thanks & Regards

[cid:image001.png@01DA7563.16B7B040]

Ashish Shukla

Associate Director -Regulatory (Projects & B.D)

Level 1, Southern Park Building

D-2 District Centre Saket, New Delhi - 110017

Telephone: +91 11 30446769 | Mobile: +91 9958297300

ashish.shukla@solarpack.es<mailto:ashish.shukla@solarpack.es> |

[www.solarpack.es](http://www.solarpack.es)<<http://www.solarpack.es>>



---

**From :** Mukesh Kumar <mukeshkr.cea@gov.in>  
**Subject :** Fwd: Fwd: Comments on Draft CERC GNA Regulations  
2nd Amendment 2024-Solarpack

Thu, Mar 07, 2024 09:29 PM

 2 attachments

**To :** uralsharma1995 <uralsharma1995@gmail.com>

With Best Regards Mukesh Kumar Assistant Chief (Engg.) Central Electricity

Regulatory Commission New Delhi - 110001 Contact- 23353503

----- Forwarded Message -----

From: Shilpa Agarwal <shilpa@cercind.gov.in>  
To: Mukesh Kumar <mukeshkr.cea@gov.in>, ramakant ece <ramakant.ece@gmail.com>, Awdhesh Kumar Yadav <awdhesh@nic.in>  
Sent: Thu, 07 Mar 2024 16:13:46 +0530 (IST)  
Subject: Fwd: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack

----- Forwarded Message -----

From: ashish shukla <ashish.shukla@solarpack.es>  
To: Harpreet Singh Pruthi <secy@cercind.gov.in>, Shilpa Agarwal <shilpa@cercind.gov.in>, Awdhesh Kumar Yadav <chiefengg@cercind.gov.in>  
Cc: sajay kv <sajay.kv@solarpack.es>, sayan chakraborty <sayan.chakraborty@solarpack.es>, sonika hayaran <sonika.hayaran@solarpack.es>  
Sent: Thu, 07 Mar 2024 11:29:38 +0530 (IST)  
Subject: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack

Dear Sir/Ma'am,

Kindly find attached herewith Comments on Draft CERC GNA Regulations 2nd Amendment 2024 from Solarpack.

Please consider the same and request you to kindly give us an opportunity to present the same in person during public hearing.

Thanks & Regards

[cid:image001.png@01DA7082.375A86F0]

Ashish Shukla

Associate Director -Regulatory (Projects & B.D)

Level 1, Southern Park Building

D-2 District Centre Saket, New Delhi - 110017

Telephone: +91 11 30446769 | Mobile: +91 9958297300

ashish.shukla@solarpack.es | [www.solarpack.es](http://www.solarpack.es) <<http://www.solarpack.es/>>



**Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solar.pdf**  
2 MB



**image001.png**  
8 KB

**From :** Shilpa Agarwal <shilpa@cercind.gov.in>  
**Subject :** Fwd: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack

Thu, Mar 07, 2024 04:14 PM

 2 attachments

**To :** Mukesh Kumar <mukeshkr.cea@gov.in>, ramakant ece <ramakant.ece@gmail.com>, Awdhesh Kumar Yadav <awdhesh@nic.in>

----- Forwarded Message -----

From: ashish shukla <ashish.shukla@solarpack.es>  
To: Harpreet Singh Pruthi <secy@cercind.gov.in>, Shilpa Agarwal <shilpa@cercind.gov.in>, Awdhesh Kumar Yadav <chiefengg@cercind.gov.in>  
Cc: sajay kv <sajay.kv@solarpack.es>, sayan chakraborty <sayan.chakraborty@solarpack.es>, sonika hayaran <sonika.hayaran@solarpack.es>  
Sent: Thu, 07 Mar 2024 11:29:38 +0530 (IST)  
Subject: Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solarpack

Dear Sir/Ma'am,

Kindly find attached herewith Comments on Draft CERC GNA Regulations 2nd Amendment 2024 from Solarpack.

Please consider the same and request you to kindly give us an opportunity to present the same in person during public hearing.

Thanks & Regards

[cid:image001.png@01DA7082.375A86F0]

Ashish Shukla

Associate Director -Regulatory (Projects & B.D)

Level 1, Southern Park Building

D-2 District Centre Saket, New Delhi - 110017

Telephone: +91 11 30446769 | Mobile: +91 9958297300

ashish.shukla@solarpack.es | [www.solarpack.es](http://www.solarpack.es)<<http://www.solarpack.es/>>



**Comments on Draft CERC GNA Regulations 2nd Amendment 2024-Solar.pdf**

2 MB



**image001.png**

8 KB